

(a) whether the Government propose to set up a new unit of Modern Food Industries Limited in Model Town area of Delhi; and

(b) if so, the details thereof and the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) No, Sir.

(b) Does not arise.

#### Refund to Haj Pilgrims

1919. SHRI ARJUN SINGH YADAV: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are refunding the difference of amount between the existing Government exchanges rate and commercial exchange rate to issue foreign exchange to the Haj Pilgrims of 1993;

(b) whether the Government have not refunded so far the difference of amount to the Haj pilgrims of 1993; and

(c) if so, the time by which it is likely to be refunded to them?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) No Sir. The duality of rates of Foreign Exchange has been abolished.

(b) No, Sir.

(c) Does not arise.

#### Common Censor Procedures

1920. DR. Y. S. RAJASEKHAR REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to formulate a common procedure of censoring films to be observed by all States and Union Territories in the Country;

(b) if so, the details thereof and the time by which it is likely to be implemented; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) to (c). The existing procedure for certification of films for public exhibition is regulated in terms of the provisions contained in Part II of the Cinematograph Act, 1952 (37 of 1952) and the Rules and Guidelines framed thereunder. The Act, the Rules and the Guidelines extend to the whole of India. The certificate issued to a film by the Central Board of Film Certification is valid for exhibition of the film throughout India.

#### Widening of National Highways

1921. SHRI SHANKERSINGH VAGHELA: PROF. UMMAREDDY VENKATESWARLU:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of the National Highways which are proposed to be widened during the Eighth Plan period, State-wise and year-wise; and

(b) the volume of traffic likely to be

carried by double lane during the above period?

is attached.

THE MINISTER OF STATE IN THE  
MINISTRY OF SURFACE TRANSPORT  
(SHRI JAGDISH TYTLER): (a) A statement

(b) The design capacity of a double lane carriageway is 15,000 PCUs (Passenger Car Units) per day. However, the volume to be carried will depend upon actual traffic using the facility.

## STATEMENT

Details regarding Widening of National Highways

Proposals for widening of NHs in 8th Plan and sanctioned during 1992-93

1992-93 Length in Km                      8th Plan Length in Km

1.	Andhra Pradesh	12	117
2.	Arunachal Pradesh	-	-
3.	Assam	-	.65
4.	Bihar	-	123
5.	Chandigarh	-	-
6.	Delhi	-	26
7.	Goa	-	65
8.	Gujarat	11	78

Sl.No.	Name of State	Proposals for widening of NHs in 8th Plan and sanctioned during 1992-93	
		1992-93 Length in Km	8th Plan Length in Km
9.	Haryana	.	124
10.	Himachal Pradesh	.	175
11.	Jammu & Kashmir	.	
12.	Karnataka	.	269
13.	Kerala	.	112
14.	Madhya Pradesh	10	247
15.	Maharashtra	.	97
16.	Manipu	.	41
17.	Meghalaya	.	.
18.	Nagaland	.	.

SI.No.	Name of State	Proposals for widening of NHs in 8th Plan and sanctioned during 1992-93	
		1992-93 Length in Km	8th Plan Length in Km
19.	Orissa	-	100
20.	Pondicherry	-	-
21.	Punjab	-	-
22.	Rajasthan	-	143
23.	Tamil Nadu	-	73
24.	Uttar Pradesh	-	35
25.	West Bengal	-	117
Total		33	2007

(Works for widening of NHs will be taken up during 8th Plan depending on the availability of funds for the purpose).